Rajasthan, Bihar, U. P.,Haryana, Punjab, & other parts of the country

श्री उपसभापति । भ्रापकी पार्टी से श्रीहेगड़ जो बोले।

श्री शिव चन्द्र साः हेगड़ जी बोले,
श्री पोलू मोदो बोले। लेकिन वहां से पांच
प्रादमी बोले। लोडर श्राफ दी हाउस के
बोजने के बाद पांच श्रादमी बोले। मेरा
कहना यह है कि ग्राप इस तरह से डबल
नोति क्यों चलाते हैं, यह पाइन्ट श्राफ
ग्राउंर है।

श्री उपसमापति : यह मामला खरम हो चुका हैं . . . (व्यवधान) ।

श्रोशिव चल्द्र झाः श्रमन, मैंने एक प्रिविलेत्रक का नोटिस भी दिया है। मैंने किला यंत्री श्री चेंटकरामन के खिलाफ तिशाषाधिकार हनन का नोटिस दिया है।

श्री उपसभापति : बह हो हो गया है। That matter is over.

SHRI SYED SIBTE RAZI (Uttar PRADESH): What is the point of order? He is wasting the time of the House.

(Interruptions)

श्री शिव चन्द्र शाः मैं जानना चाहता हूं कि नैने प्रव प्रिविलेजज का जो नोटिस विशा है उसका क्या हुस्रा?

श्री उपसभापति : ग्रगर ग्रापने इस प्रकार का कोई नोटिस दिया है तो वह चैंगरमैन साहव के विचाराधीन होगा।

श्री शिव चन्त्र झाः ग्राप साफ कहिये कि चेपरमैन साहब के विचाराधीन है।

श्री सत्ययाल मलिक (उत्तर प्रदेश) । श्रीमन, मैंने भो विशेषाधिकार हनन का अस्ताव दिया है। श्री उपसमापति : ग्रगर ग्रापने दिया है तो चेयरमैंग साहब के विचाराधीन होगा।

SHRI LAL K. ADVANI: If it is a case of privilege motion, you can say it is under consideration.

MR. DEPUTY CHAIRMAN: I am saying that.

श्रो सत्यपाल मलिकः श्रोमन, मैंने श्री ग्रन्तुले के खिलाफ विशेषाधिकार हनन का नोटिस दिया है।

श्री उपसभापति : श्रापके नोटिसर चैयर-मैन सहव के विचाराधीन

CALLING ATTENTION TO A
MATTER OF URGENT PUBLIC
IMPORTANCE

The Acute Drought conditions in Rajasthan, Bihar, Uttar Pradesh, Haryana, Punjab and other parts of the Country

श्री उपभभापति : श्रव श्री जसवन्तासह कार्लिंग श्रट सन परबोर्लेंगे इत्या धाप संक्षेप में बोलिए । पहले मिनिस्टर साहब को जवाब देना है ।

श्री जसवन्त सिंहः मैं संक्षेप में ही बोलूंगा । पहले मिनिस्टर साहब जबाब देवें।

Sir, I call the attention of the Minister of Agriculture and Rural Reconstruction and Irrigation and Civil Supplies to the acute drought conditions in Rajasthan, Bihar, Uttar Pradesh, Haryana, Punjab and other parts of the country and the steps taken by the Government in this regard.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA

Rajasthan Bihar. U. P., Haryana, Punjab, & other parts of the country

SINGH): After all, my attention has been called. One hour everyday in the List of Business should be set aside for points of order and one hour for noise, free for all. That will help the House transact some business....

SHRI RAMAKRISHNA HEGDE: (Karnataka): Is it a reflection on the House or a reflection on the conduct of the Chair?

NARASINGHA SHRI PRASAD NANDA (Orissa): What makes him to make that statement? That statement should not be on the record

SHRI RAMAKRISHNA HEGDE: It must be expunded.

RAO BIRENDRA SINGH: It is a suggestion for everybody....

MR. DEPUTY CHAIRMAN: It is a suggestion for all.

RAMAKRISHNA HEGDE: SHRI Then let him move a motion that an hour should be devoted for noisy procedure and for points of order.

BIRENDRA .RAO SINGH: this year the monsoon arrived over Kerala two days earlier on the 29th May. It was however, delayed by over 10 days in the Central and North East India but broke on time in the North-West region.

- 2. The cumulative rainfall from the 1st June to the 2nd September 1981 was normal or in excess in 31 out of 35 Meteorogical Sub-Divisions. deficiency was in the North-Eastern part, hills of UP., West Rajasthan and Marathwada.
- 3. While the cumulative rainfall figures were very satisfactory, distribution of the rainfall especially during August 1981 has been rather erratic over the North-West India.
- 4. During the five weeks the 2nd September, 1981, West Rajasthan had deficient or scanty rainfall

in four weeks while East Rajasthan had three weeks of deficient or scanty rainfall

- 5. The cumulative rainfall in Haryana till the 2nd September, 1981 was 27 per cent more than the normal. However, the regions has been having a continuous spell of deficient or scanty rainfall for the last four weeks
- 6. Rainfall in Punjab taken as whole has been normal, but seven out of twelve districts had deficient rainfall. Of the five weeks ending on 2nd September, Punjab had deficient or scanty rainfall in four weeks with two continuous dry spells of two weeks each.
- 7. The cumulative rainfall in Bihar has been normal and no part of the State had a continuous dry spell of more than two weeks.
- 8. Barring the hills, the cumulative rainfall in rest of Uttar Pradesh has been normal and 35 districts had normal or excess rainfall, However. Western Uttar Pradesh had four consecutive weeks of scanty or deficient rainfall during August.
- 9. Senior Officers of the Department had been sent to the various States to assess the condition of the Kharif crop and the indications are that barring Rajasthan, Punjab, Haryana and Western Uttar Pradesh, the Kharif production in the rest of the country is likely to be normal. West Bengal is expecting a record Kharif production during the season.
- 10. The continuous dry spell in the North-Western region during August-September this year is causing moisture stress to the standing Kharif crop especially in the rain-fed Fortunately, the paddy crop in Punjab and Haryana, which between them contribute about 61 per cent of the total rice procured by the Government is irrigated to the extent of 92 per cent to 98 per cent. All efforts

are being made to avoid damage to the paddy crop by providing irrigation through canals and tube-wells.

- 11. Agricultural Production Commissioners/Agriculture Secretaries of important paddy growing States were addressed in this regard Agriculture Secretary on August 26, 1981. This was followed by telex to Chief Secretaries of the deficient rain. fall States on August 27, 1981. I have myself sent a telex message in this regard to Chief Ministers of Punjab, Haryana and Uttar Pradesh on the September, 1981. Chief Secre-8th taries of rain deficient States have again been addressed on detailed action points on the 10th September, 1981.
- 12. In Haryana the State Government has imposed power cuts on various categories of consumers and power is being made available for agricultural purposes for 12-14 hours each day in paddy areas and 6-8 hours in non-paddy areas. The Government of Punjab has decided to make power available for agricultural purposes for 12 hours each day as against 8-10 hours earlier. Every effort is being made to ensure uninterrupted supply by saving power from other sectors. Government of Uttar Pradesh has issued instructions for release of power for agricultural purposes for 8 hours per day as against 5 hours supply earlier. Rajasthan power is being released for agricultural purposes for a minimum of 14 hours a day without any power cuts or restrictions
- 13. A request was received from Rajasthan on the 2nd September, 1981 for an immediate release of 7,000 cusecs of extra irrigation water from the Bhakra-Beas reservoirs to save the standing Kharif crop nearing maturity. A directive was issued by

the Government of India on the 9th September, 1981 according to which Rajasthan would get about 4,500 cusecs more till the 20th September, 1981. The disribution given in the directive for Rajasthan canals of the Bhakra and Beas systems is as follows:—

10,300 cusecs through Rajasthan feeder and Bikaner canel (Gang canal).

945 casecs via Tail Sirhind feeder.

500 cusecs via Haryana channels.

Total: 11,74 cusecs against 7,300

cusecs which Rajasthan was receiving before the directive.

This will help Rajasthan to save crops in over 8 lakh acreas of canal irrigated areas on the Rajasthan canal and the Bikaner (Gang) canal.

- 14. Prospects of the standing Kharist crops will depend very much on the rainfall and availability of irrigation water in the remaining period of the South-West monsoon. Twelve officers have been sent to different affected areas for an on the spot study of the position of supply of power, diesel, irrigation, water and other agricultural problems.
- 15. I may mention in this context that deficient rainfall is confined only to the North-Western areas and the overall rainfall in the rest of the country has been normal or in excess of normal with prospects of satisfactory crops. Even in Punjab and Haryana paddy crop can be saved with the life saving irrigation for which all possible steps are being taken by the Central and the State Governments. The Prime Minister herself is seized of the situation which is being monitored continuously. There has been welcome rainfall in some parts of Eastern and Central Uttar Pradesh

during the last few days and it is hoped that it will progress further to the West.

SHRI JASWANT SINGH: Mr. Deputy Chairman, I consider it my misfortune that this is the third that I am confronting the hon. Minister on the same subject in the nine months. I do not enjoy doing this but because of the unprecedented situation which is being faced by the country I am perforce raising matter again. I will confine myself to Rajasthan. In Rajasthan we facing this situation consecutively now for the last three years. In 1979 about 31,000 villages were affected. In 1980, 21,000 villages were affected and once again a similar number of villages are affected by drought. That means that for the last three years on an average, about two-thirds of Rajasthan been facing drought. In some areas, therefore, it is the third consecutive year where such a situation is being faced. The State Government barely been able to raise their from the uprecedented flood situation which was faced by the capital city and surrounding areas following cloud-burst there. There are five items that are in short supply, namely, food, fodder, power. drinking water and finally finance.

Let me take question of food first. I will quote from Government of Rajasthan's own paper which says that due to a drastic cut in the allocation of foodgrains in Rajasthan, from so many metric tonnes to so many metric tonnes and due to the discontinuance of the food for work gramme, the demand for foodgrains in the fair price shops has gone up. It goes on to illustrate the point by giving the example of Barmer and Jaisalmer, where the allotment of wheat as against the requirement of 2,000 metric tonnes was only 800 metric tonnes and as against 3,000 metric tonnes of

requirement, the allotment was only 600 metric tones. This conclusively goes o show that except imported edible oil, the allotment of all other essential commodities to Rajasthan is much less than the minimum requirements even as compared to the neighbouring States of Gujarat, Madhya Pradesh, Harfyana and Punjab. The number of fair price shops that are available in Rajasthan work out to one per 3,364 of population on an average. The allotment of foodgrains has been reduced to one kg. of wheat to a family of four per month! Now. on one kilo of wheat a family of four cannot survive. Sir, I have perforce to rush through my points and I will not give you an opportunity to me to finish quickly.

कि ग्राप जल्दों कोजिए। मैं कोशिश करके जल्दों में हो ग्रनों व्यथा . . . . . (व्यवधान)

श्रो गपसमापति : बहुत धन्यवाद।

SHRI JASWANT SINGH: There is then the question of power which the honourable Minister has mentioned. There is a recurring and acute shortage of power which Rajasthan been facing for the last two year's or so. Now, when you have a situation of failure of mansoon compounded by an uncertain power situation, I think the figure given by the honourable Minister—a certain figure has been given by the honourable Minister-is regrettable, I would say with due humility even misleading. There is a situation obtaining in Western jasthan where the industrialists are now thinking in terms of shifting whatever small industries are there, to other places and they are thinking in terms of moving to Gujarat and to other areas. Whatever power-based irrigation sources are available West Rajasthan cannot operate because the supply of power is not certain or is not available at all. 1 will, at the end of what I have to

say, raise a few specific questions re-

Now, Sir, I will take up the question of funds. There is already Rajasthan an overdraft situation tο the extent of about Rs. crores There is a provision whereby Plan allocations for the Sixth Year Plan can be drawn as advances when such a natural calamity is faced by a State. I would submit through you, Sir, to the Government that a situation has arisen Rajasthan in wherein over the last three successive years so much would have been taken as advances out of the Plan allocations that by the end of the current year there would hardly be anything left for the State of Rajasthan Plan funds. I would like to make submission through you, Sir, to the honourable Minister. We have a fund known as the Drought-Prone Fund. I would like to make a strong plea that whatever help is given Rajasthan, either by way of droughtprone areas fund or additional under article, 282, be treated as grantin-aid, because Rajasthan is facing an unprecedented situation. Now, let me take up the question of fodder.

I have, on an earlier occasion, mentioned this. Rajasthan is essentially a 'pashu-pradhan' State and the wealth of Raasthan is not in agriculture. It is more so in the case of West Rajastahn. Its economy is dependent on animal husbandry and, today. Sir, I say it with a due sense of responsibility that we are facing a situation— जहां लोगों ने प्रयने पश्चन को कलगा करके छोड़ना शुरू कर दिया है। आज ऐसो स्थिति हमारे प्रदेश में हो गई हैक्योंकि यह तोसरा माल है। पशुप्रों को लोग रख नहीं पा रहे हैं।

धनान, बुद के खाने के राधनों की ग्रब्धनस्थानी धनगरहो, राष्ट्रपाँ के चारे की कोई व्यवस्थानहीं हैं। पशुर्मों को लेकर के जो हनारे इध्यक हैं, वे आसपास के प्रदेशों में जा नहीं सकते । वे मध्य प्रदेश, हरियाणा, गुजरात; पंजाब में नहीं जा सकते। वे यदि चाहें, तो अपने पशुप्रों को बेच नहीं सकते।

ग्राज के पशु मेलों में स्थिति यह हो गई है कि जो गाय, बेंल ग्रापको तीन-तोन हजार में नहीं मिल सकता था, बह तोस दाये में लोग लेने को तैयार नहीं हैं। ग्रमो इतल में फ्लौदो में पशु मेले में तीस दाए में भी कोई पशुलेने को तैयार नहीं था। ऐसो स्थिति में बोकानेर, जोधपुर, बाडमेर, जैसलमेर जिले में लोगों ने पशुग्रों को तिलक लगा करके छोड़ना शुक कर दिया है।

माम्यवर, यह बहुत गहराई से सोचने की बात हैं कि जो प्रदेश, जो जिले पशुभों पर जिदा रहते हैं, जो पशुधन प्रधान जिले हैं, उनकी क्या हालत हो गई है, यह बमान नहीं किया जा सकता।

जो हमारो राष्ट्रय सरकार है, जैसे कि मैंने पहले जिक्क किया, स्रभी जयपुर में जो हादसा हुन्ना, उसी से प्रपना सिर कंचा नहीं कर पायो है गौर स्नाज सितम्बर का महीना हो गया है।

It is the middle of September now. There are no routes which have been laid down over which migration can take place. Last year, I had again to mention about the need for fodder banks. There are no banks and there are no routes where these can be opened. There is ing as far as preservation of animal wealth in this region is concerned. This is a matter of utmost importance and I would, through you, Sir, tempt to make a strong plea to honourable Minister; Please take up as a matter of life and death for the agriculturists of West Rajasthan. I will come to an equally important matter, and that is the question drinking water. (Time Bell rings)

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म्राज हमारे प्रदेश राजस्थान में, खास कर पश्चिमी राजस्थान में, यह स्थिति उत्पन्न हो रही हैं कि जोधपुर शहर के पास ग्राज सितम्बर महीने में पानी की राशनिंग हो गई है। जिन बांधों से जोधपूर शहर में पानी ग्राता है उन बन्धों में पानी नहीं है। उन बन्धों में पानी न होने को वजह से ग्राज यह स्थिति उत्न हो रहा है। मुख्य मंत्री वहां देखने गये हैं, उन्होंने खुद ऐलान किया है कि यदि इसको काई व्यवस्था नहीं की जाती हैं, तो मार्च के महीने में ही सकता है कि जामपुर शहर को खालो करना पर्छ। ग्रब यह रही जाश्वपुर शहर की जात । It is an unprecedented situation far as the villages of West Rajasthan are concerned. I would particularly highlight this point because it is the third year in succession and there is a limit to the tolerance of the people, of how much they can put up with.

I will raise three or four very specific questions. I think I have had occasion to submit earlier that we have a tendency to face these problems when we are actually confronted with them. I have had occasion to mention this last time also. We have to have a long-term planning and solution for such natural calamities which are confronted by one part or India another. Now there has been a suggestion for a Joint Control Board of Thien Dam. It has been under consideration of the Government for long time. What decision has taken on that? Why has the decision about the Joint Control Board not been implemented so far?

There is the question of Nathpa Jhakri. Would the Government give an assurance to the people of Rajasthan that as far as Nathpa Jhakri is concerned, this would be taken up as a matter to be resolved by the Central Government, keeping in mind the interests of Rajasthan? The Pun-

jab Reorganization Act is nearly 15 years old. Now this Act provides for the Bhakra-Bias Management Board. This is an Act which has not yet been implemented.

I mentioned these three or four points because they are directly related  $t_{\rm Q}$  the question of problems of Rajasthan. May we expect that the Central Government would implement these?

RAO BIRENDRA SINGH: Sir, hope the hon, Member appreclates what we have done so far for Rajasthan. There has certainly been very acute misery on account of consecuthree years tive drought for 1979. It is rather unfortunate. But the matter has been discussed many times in this House, and what the Central Government can do is to provide relief in case of drought, the take up long-time measures for mitigating the misery, by extending irrigation and provision for drink'ng water in the drought prone areas. All this nas been done in the past. The hon. Member knows that within the last year, on three occasions assitance has been given by the Central Government for drought to Rajasthan. It was Rs. 20.10 crores the pre-monsoon period of 1980-81. Then, again, a sum of Rs. 20.20 crores has been given in the monsoon period of 1980-81. And, new, this year, in the pre-monsoon period, that is after April 1981, another sum of Rs. 33.92 crores has been sanctioned for Rajasthan. In the matter of drinking water supply also, substantial amounts have been given. During the year 1980-81, under the Minimum Needs Programme. Rs. 14.15 crores were allotted. again, a sum of Rs. 14.15 crores was allocated in the year 1981-82. Under the Accelerated Rural Water Supply Programme, a sum of Rs. 6.16 crores was given during the year and another Rs. 1 crore have provided now. Central assistance amounting to Rs. 11.69 crores have

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been given for water supply schemes and for meeting the emergency needs during 1980-81 and another Rs. 7.65 crores have been provided for substantial vear 1981-82. These are amounts considering that we have to many drought-prone look after so areas throughout the country from year to year. We have provided rigs in Rajasthan and at present are 101 rigs working for providing tubewells for water supply in the villages which have been suffering from scarcity of drinking water

As regards foodgrains. the hon. Member would appreciate that times we cannot fully meet the demands from the States. We experienced this year that in spite of repeated instructions from the Central Gavernment, the Rajasthan Government took procurement of no action for foodgrains with the result that feel that most of the foodgrain that was produced in Rajasthan was taken out of the State. That may be responsible for the scarcity of foodexperienced in grains being State. On our part, we are allocating 20,000 metric tonnes of wheat month for the Public Distribution System and 5,000 tonnes of rice every month. Under the National Rural Employment Programme or Food for Work Programme as it was known previously, in addition to 5,800 tonnes of foodgrains which was the carryover from the previous year, tonnes more have been allocated during these two quarters in this year. A cash assistance of Rs. crores for National Rural Employment Programme has also been given to the State.

These are some of the measures that we have taken. Fortunately, the later report is that there was a little rain in some of the areas which very badly needed it, from 9th to 13th centi-September. Bikaner had one metre of rain. Jodhpur also had some slight rain. Mount Abu had one cen-

timetre of rain. I agree that this rain. will not help the people to save the crops in Rajasthan. As I have said in my statement to the Calling tion, we have been able to take immediate action for release of larger Rajasthan quantities of water for through larger releases from Bhakra and Beas dams and the augmentation of irrigation water from 7300 cusecs to 11745 cusecs is a substantial crease. We hope that more than lakh acres of land will be irrigated with this. As the hon. Memper knows, drought is a recurring feature in Rajasthan and probably the permanent relief that we can look forward is the relief that would come after the completion of the phase of the Rajasthan canal which we are taking action and the Planning Commission has allocated sufficient funds. As I said earlier, to our mind, the supply of foodgrains to Rajasthan is fair, although the Member may not agree with me. But in May, there was an allotment 20.000 tonnes of wheat whereas the off-take for the public distribution. system by the Rajasthan Government was only 12,000 tonnes. In June. the allocation was 15,000 tonnes but the State Government lifted 16,000 tonnes. Now, for this month, we have again increased it to 20,000 metric per month I hope with this allocation there will be some relief provided but I assure the hon. Member that spite of the attitude of the Rajasthan Government in the matter of procurement. we shall not allow the people to suffer and we shall see that substantial quantities of foodgrains allocated to the State so that the people do not starve.

SHRI SYED SHAHABUDDIN (Bihar): Mr. Deputy Chairman, Sir, I shall not dilate on the situation Rajasthan. I think, the situation there is indeed sad to the point of even tragic and calamitous. But the situation in some other parts of the country, I think, is also full of forebodings,

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country

particularly in some 30 districts of western Uttar Pradesh, in some parts of Bihar, in some parts of Haryana and Punjab where they say that the standing crop has been ruined to a very large extent. And even in the Southern parts like the parts of Marathwada, Karnataka, three quarters of Tamil Nadu and in some parts of Andhra Pradesh, the drought has affected their economies very badly and the people are under a situation of stress.

Now, Sir, I find that the Minister has very ably pointed out the rainfall picture. But, as you know, Sir. from a meteorological point of view, there is a droughat cycle. The cycle varies from one part of the country to Assam, perhaps, anotner, In drought cycle is 25 years. But in some parts of Rajasthan, the drought cycle is normally two to three years. Now, the basic question is that of managing our water-shed system, the that is conserved under the soil. How do we conserve the rainfall? And how do we make it available at the appropriate time? In this nection, Sir. I refer to the droughtprone areas development programme which was supposed to have covered one-third area of the country, 200 million people and roughly million heads of cattle. Therefore, 7 would like to know from the hon. Minister about the progress of long-term programme which brought in under the title of droughtprone areas development programme. I am told, Sir, that the implementation of this programme was handed over to private registered societies and they were called district rural development societies. I am told, Sir, that the National Institute of Rural Development have recently brought out in a Report that the implementation of this programme by these societies has not been very hopeful and. therefore they have suggested that the management of the water-shed

system and the conservancey of rainfall must become a part of the integrated rural development programme panchayats managed through the and the blocks. I would, therefore, like to know from the hon. Minister whether he would review the procedure for the implementation of the drought-prone areas development programme, and whether the Government would consider it. Sir. I find at page 15 of this Report that the Prime Minister herself is seized of the situation. At para 11, it has been tioned that the Minister himself sent a telex message in this regard to the Chief Ministers of Punjab, Haryana and Uttar Pradesh. There are reports about the various other communications from the Centre to the States. But I find no mention here at about any communication received from the State Governments to the Centre, whether on their own tiative or in reply to the messages from the Central Government. would presume that all these States which I have mentioned do not have adequate resources which will able them to meet the situation on their own. Their resources are adequate and surely it is my sumption that these State Governments have asked the Central Government for assistance in fund. cash, in kind, and through financial assistance as well as through equipment. I would like to know, therefore, details of this assistance required by the State Governments and the response of the Central Government I feel his sending teams of thereto. officials to these areas is not enough and, perhaps, the Minister himself should visit these areas. One final point I would like to know is that keeping the present situation in mind. what is his latest forecast kharif crop. As we know, in 1980, the kharif crop was 54 million tonnes in the case of paddy. I would like know what the prospects this

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are. I would like to make one last point and there I would supplement what my distinguished colleague has pointed out, namely, that the Government of India should look into the possibility of creating a system disaster management. After all, some part of the country or the other is affected by drought or floods from year to year. Therefore, there should be adequate assistance, as he mentioned like fodder banks, foodstocks and even drilling rigs, so that at the time of drought you do not have to ask them or make a survey but that you should be in a position to extend imassistance to the affected mediate States.

RAO BIRENDRA SINGH: Sir, it is not only communications from the Centre with which we are satisfied; we keep on monitoring the progress and implementation of the Central Government's directives and instructions by the States. Already 12 officers have been deputed to visit various States. Even the Secretary (Agriculture) visited only the other day parts of western U.P. to see for himself whether electricity as promised the State Government was being actually provided to the farmers. Similarly, officers have gone to other States. We also want to see whether the quantity of water for canals is also of the order that has been decided by the Government of India, and what is necessary. We keep on checking. We do not expect the State Governments to write back to us as to how far they have implemented the instructions. We take it for granted that whatever instructions have been given are being followed; unless, of course, we through our own means or from complaints from hon, Members and other sources that in a particular State things are not what they should be.

The hon, Member wants to know what procedure for Drought Areas Programme is being adopted. As I have already said, Sir, in fact, we are sure that the only remedy India is to extend irrigation to dry areas. That is being done and special attention is being paid in the matter of irrigation to drought prone areas. Even certain norms as regards cost benefit ratio has been relaxed in respect of drought prone areas and the percentage of area under irrigation is steadily increasing in drought prone districts as compared to previous years and also as compared to the average percentage under irrigation in State.

SHRI SYED SHAHABUDDIN: Sir. my question was what mechanism is being followed for the implementation of this programme: whether it is the district rural development societies or integrated rural development programme, managed through and panchayats.

RAO BIRENDRA SINGH: Drought management is the responsibility of the States, so also is the implementation. We are following a certain pattern of assistance over the years for providing relief to the States. For the present drought conditions we have not received any reports from States for assistance. No memorandum has been received from any State. And it is only on asking by the States that out of the margin money that has been provided that the State Government is not able to provide assistance for drought or for floods that the Central teams visit and recommend to the Government special assistance.

The hon. Member also asked about crop prospects for kharif. I would not like to hazard a guess in this respect. Our target for paddy production for rice in this year was put at 58 million tonnes. But, as I said, it can only be a guess, which I would not like to make. In spite of prevailling drought conditions last year, last

country

year was also not a very good year climatically and from the point of view of rainfall, large areas had received insufficient rain, but we could produce 54 to 56 million tonnes. Farm estimates have not yet been received. And we hope that in spite of these conditions in various parts of the country, we shall still be able to achieve our targets.

SHRI V. B. RAJU (Andhra Pradesh): Sir, The Calling Attention notice has requested the Government to say not only about the States specifically mentioned but about other parts of the country also; I do not know why the Minister has chosen not to say anything about the other parts. He has only said about the north and north-west areas. I would be happy if he could throw some light on the situation in penigular India also.

Sir, he says the States have not requested for it. But my information like Karnataka, is. States Pradesh and Tamil Nadu also have drought-affected areas; some pockets are there which are drought-affected. But since he has said much about Rajasthan, I would like to confine myself only to that area for my intervention. Sir, my friend Mr. Singh raised the question of fodder but the Minister has chosen not to say anything about it. I would suggest that Suratgarh Farm could be considered to be used fully for growing fodder. Now, what are the problems drought areas? First is the problem of drinking water. The cattle not only requires that but also fodder. transportation of fodder is very difficult sometimes; it is not as easy as the foodgrains to be transported. would like the Minister to throw some light on that point and also on drought conditions, with particular reference to States like Andhra Pradesh, Tamil Nadu and Karnataka.

flood, cyclon Then, Sir, drought, are all natural calamities. We have got before us some records of a century by which it is found that there are certain parts which are chronic with regard to drought; there need not be much attempt to discover it; it is all on records. Now, taking that data into account as the basis, as Mr. Shahabuddin also suggested, can we have some permanent mechanism? The Minister actually shelved it saying that it is a State subject; no doubt about it; but in fact, our Parliament discusses only on State subjects, and not much about union government affairs. Anyhow, since it relates to human life and animal life, we are very much concerned, because we come from those areas. Therefore, can it be thought in terms of constituting a permanent Natural Calamities Relief Authority, a statutory authority, taking powers from the States to implement the measures? State Governments may also be brought into the The State Governments could create certain permanent facilities and make certain arrangements, in order to minimise the damage. Forewarned is forearmed.

Unfortunately, Rajasthan has been the victim of the two calamities-flood and drought. This has been one of the most calamitous happenings. So, for all these things, advance preparation is necessary. It is not merely a question of relief, or some payment by way of assistance or some such thing. It is a question of taking up this matter seriously on a permanent basis. For that, a permanent department, a permanent mechanism is required. Even advance medical facilities may be necessary. Therefore, can the Government think in terms creating a permanent agency in regard to the chronic areas; flood-affected areas are also chronic areas? May I request the hon. Minister to throw some light on this also?

RAO BIRENDRA SINGH: not mentioned the Southern States, because, the drought conditions prevailing are only in the four States of U.P., Punjab, Haryana and Rajas-The rest of the country is reported to have received normal rainfall, or excess rainfall. Andhra Pradesh and Karnataka were also provided relief in the pre-monsoon period of 1981-82. Andhra Pradesh was given a Central assistance of Rs. 26.25 crores. Karnataka was given an assistance of Nadu was Rs. 8.06 crores. Tamil given Rs. 48.90 crores. This was during 1981-82. For this current period, as I said, we have not received any request from any of the States. The hon. Member mentioned about the Suratgarh farm. This increased irrigation, water supply, will very much benefit the Suratgarh farm. receives water through the Rajasthan Canal and we hope, the fodder requirements will be looked after. Rajasthan received, for fodder alone, Rs. 1.95 crores, during the pre-monsoon period of 1981-82. Even in the previous year, it had received Rs. 1.49 crores. We have a break-down of the various sectors. But I would not like to waste the time of the House. For cattle fodder, drinking water, employment generation and so on, under the hon-Plan and Plan programmes, we make definite allocations for looking after all these things.

SHRI V. B. RAJU: Sir, he has not answered about the most important matter which I had asked. What about setting up a permanent statutory Natural Calamities Relief Authority, which will deal with preparations for meeting any damage which may be caused?

RAO BIRENDRA SINGH: All these things are being considered by the Government of India from time to time. There has been some thinking on this subject. But for the time being, we have not taken any decision

in this regard. We think, the existing mechanism is working properly and we want to improve it wherever possible.

# L. श्री सत्यवाल मलिक (उत्तर प्रदेश) : मान्यवर, यह साफ है कि मभी भी हिन्द्स्तान का किसान श्रासमान के भरोसे रहता है और कोई इस तरह का मेकेनिजम ग्रभी भी हमारे देश में डेबेलप नहीं हुन्ना है कि जिस तरह से बाढ़ के बारे में पहले से ही पता चल जाता है कि बाढ़ ग्राएगी तुफान के बारे में भी पहले से ही अन्दाजा हो जाता है कि तुफान आएगा, लेकिन सूखे के बाबत पहले से ही कोई जानकारी नहीं होती है जिससे सरकारी स्तर पर कोई व्यवस्था की जा सके। इस संबंध में रायलसीमा में तंगभदा हाई लेवल कताल के स्परिन्टेंडिंग इंजीनियर श्री रामकृष्णद्या ने एक रिपोर्ट तैयार की है। मैं चाहंगा कि मंत्री जी उसको देखें । वह उनके काम भ्राएगी । उन्होंने ग्रंग्नी रिपोर्ट में बताया है कि किस तरह से यह मोनीटर किया जा सकता है कि ज्लाई के पहले हफ्ते में कहां-कहां पर सुखा पड़ने की संभावना हो सकती है श्रीर कहां-कहां पर मानसून की वर्षा कम होगी । इसके अलावा दूसरी चीजें भी उन्होंने अपनी रिपोर्ट मे दी हैं। मैं चाहंगा कि उसको मंगाकर मंत्री जी कोई ऐसी परमानेन्ट व्यवस्था करें कि जिससे सूखें की संभावना के पहले ही सूखें की संभावना को मोनीटर किया जा सके श्रीर उसका कोई स्थायी इलाज किया जा मके । मैं मंत्री महोदय की इस बात से सहमत नहीं हूं कि इस साल हरियाणा ग्रौर पंजाब में फसल नार्मल रहेगी । मान्यवर, श्राज के टाइम्स श्राफ इंडिया के पहले पन्ने में उसके एग्रीकल्चरल कारस्पोडेन्ट ने कहा है कि हरियाणा श्रीर पंजाब मे वर्षा ग्रन्छी नहीं हुई है।

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श्री सस्यपाल मलिको यखिप वहां पर 90 प्रतिशत सिंचाई का इलाका है, लेकिन फिर भी स्थिति श्रच्छी नहीं है। चूंकि पंजाब ग्रीर हरियाणा को बिजली कम मिली है, किसानों को <sup>3 P. M.</sup> कम बिजली मिली है इसलिये वहां भी धान की पैदावार कम होगी, ऐसा ग्रंदाजा है । इसके ग्रलावा बिहार में, करीब झाधा बिहार बाढ़ से प्रस्त है ौर ब्राधा सुख से ग्रस्त है। उत्तर प्रदेश के तीस जिलों में सुखा है। रुहेलखंड जो धान का कटोरा माना जाता है, सुखाग्रस्त है। मध्य प्रदेश का छत्तीसगढ़ इलाका जहां बहुत ग्रधिक चावल पैदा होता है वहां पर भी सुखा है। राजस्थान के बारे में राजस्थान के मध्य मंत्री ने 11 सितम्बर को कहा है कि हमारे यहां 13 जिले सूखें से प्रभा-वित हैं । 21 हजार से ज्यादा गांव राजस्थान में हैं जहां ग्राज भी पीने के पानी का इंतजाम नहीं है। श्रभी मंत्री महोदय ने कहा है कि उन्होने ज्यादा नहीं मांगा है लेकिन मेरी जानकारी के भ्रनसार, 19 अप्रैल के 'पैट्रियट' में हमने देखा है, उसमें रिपोर्ट है कि राजस्थान सरकार ने 156 करोड रुपये श्रापसे सुखे के मामले में सहायता के तौर पर मांगे के । आपकी जो स्टडी टीम वहां गई है उससे यह मांग की गई थी। आपने रिर्फ 18.07 करोड इपये दिये थे श्रीर अब जो नया सुखा आया है इससे राजस्थान की जो जरूरतें हैं वे ग्रौर भी ज्यादा बढ गई हैं। खैर, मैं इस बात को छोड़ता ं ग्रीर मैं पश्चिम उत्तर प्रदेश ग्रीर खास-तौर से उत्तर प्रदेश के 30 जिलों की जो स्थिति है उसकी तरफ म्राना चाहता हुं। भ्राप यह जानकर हैरान होंगे कि कल मेरठ में, बल्कि इस पर मुझे बहुत अफसोस है, अगस्त के पहले हुफ्ते, इस बात का ग्रंदाजा तो होता ही

मानसून की बारिश जितनी होनी चाहिए उतनी नहीं हुई, सितम्बर इपते त्व केन्द्रीय सरकार की तरफ से कोई डाइरेक्टिव किसी किस्म के सखें की स्थिति से निपटने के लिये जायज नहीं। लेकिन धगस्त के पहले इपते से सारे पश्चिमं उत्तर प्रदेश के किसानों ने बिना किसी र जनैतिक रुझान के गांव-गांव मे पंचायत करके यह तय किया कि हम बिजर्लः का किराया ग्रदा नहीं करेंगे चंकि सारे पश्चिम उत्तर प्रदेश के हर जिले में 24 घंटो के दौरान केवल 3 घंटे बिजर्लः पिछले डेढ महीन से मध्किल से मिल २ ह है। यह बात मैं नहीं कह रहा हूं । कल वहां के चीफ मिनिस्टर मेरठ में पहुचे ग्रौर वहां उन्होने कहा कि हुम 1( घटे बिजली देगे । हमने पिछले हुप्ते १ घंटे कहा था, ग्रब 10 घंटे देंगे । लेविन उनकी मौजदगी में ही वहां वे जेनल चीफ इंजीनियर कहते हैं कि हा । घटे से ज्यादा बिजली देने की स्थित में नहीं हैं और उन्हीं की मौजदगी में मेन्ठ के कमिश्नर कहते हैं कि हम सिर्फ : से 5 घंटे के बीच में बिजली दे पाये। यह कल की स्थिति है. मान्यवः । श्रगर माननीय मंत्री महोदय बरा र माने तो मैं बताना चाहता हं कि मैं उस जगह से श्राता हं जिस जगह से लोक सभा के सदस्य श्रीर भतपृषं प्रधानमंत्रः चौधरी चरणसिंह आते हैं। मैं गै जिम्मेदारी के साथ भारोप नहीं लगाता । लेकिन मैं मजबर हं यह कहने के लिये कि इस सारे इलाके में पिछले हैं इ महीं में एक घंटे भी बिजली नहीं मिली है और उनकी बात की कोई सुनने को तैयार नहीं हैं, कोई भी बात जिला क्लेवटः या कमिश्नर सूनने के लिये तैयार नहीं है। उस इलाके के जो एम० पी० हैं उनके प्रति जो दुर्भावना है उसकी नतीजा यह है कि जब कोई व्यक्ति दफ्तरों में जाता हैं तो उसकी कहा जाता है कि तुम चौधरी चरण सिंह के पास जाग्रो, वहीं से तुम्हें बिजली मिलेगी। मैं मंत्रो महोदय से जानना चाहूंगा कि क्या वे बात की इन्क्ष्रायरी करायेंगे कि बागपत इलाके की, बड़ौत की फीडर लाइन के जिरेये पिळीले डेंग्न महीनों में कितने घंटे बिजली 24 घंटों के भ्रन्दर दी गई है ? इससे ग्रापके सामने स्थिति साम हो जायेगी।

मैं मंत्री महोदय से तीन सवाल पूछना चाहूंगा।

पहना, ग्राज के यह सूबे की स्थिति है तो सूखा ग्रचानक नहीं भाता है। सूखे को मार बाइ की मार की तरह दीखती नहीं है। सूखे की मार बहुत खतनक होती है। वह ग्राउमियों पर पड़ती है, ज्यापा-रियों पर पड़ती है, ज्यापा-रियों पर पड़ती है लेकिन दीखती नहीं है। तो मैं मंत्री महोदय से जानना चाहता हूं कि क्या वे इस बात पर ग्राक्वासन देंगे कि सूखे को मोनोटर करने के लिये ग्राप कोई एजेंसी बनायेंगे या नहीं बनायेंगे?

दूशना, बंधा सरकार कम से कम उन इलाकों में, जैसे कि पश्चिमी उत्तर प्रदेश का इलाका है, जहां धान की फानल बुरो तरह से चौपट हो गई है, वहां के मुख्य मंत्रों जो ने मेरठ में कहा कि धान को फनल बर्नीद हो गई है, मात्रे को फ अल 50 फोसदो खत्म हो गई गेहं को बुग्राई को दुसरा कम सं इलाकों में, जैसे कि पश्चिमी उत्तर प्रदेश का इलाका है, जहीं घान की फसल बुरी सरह से चौपट हो गई है वहां के मुख्य मंत्री जी ने मेरठ में कहा कि धान की फसल बर्बीद हो गई है, गन्ने की फसल ५० फीसदी खत्म हो, गई' गेह की बुग्राई

को ऊपर जहां बर्बींद हो गई तो नया मंत्रो महोदयं हां सारे सरकारी कर्जों को फिलहला इस साल के स्थगित करने के लिये राज्य सरकारों को निर्देश देगे।

तीसरा, क्या आप यह देखेंगे कि की कम से कम दस घंटे किसानों को बिजलो दो जाय उन तमाम इलाकों में जहां इस वक्त पानी की कमी है ?

गव बोरेन्द्र सिंह : उपसभापति जो; सुखा भीर भ्रसल में सारे ही मौसम के हालत की पहाले से जानकारी देने के लिए मोरियलागाजिकर डिपार्टमेट गवन मेंट आफ इंडिया का बहत बड़ा डिपार्टमेंट है, उनके बहुत से स्टोर्ज हैं स्रोर वे पेशगी खबरें देते हैं तथा श्रंदाजा लगाते हैं कि कैसामानसून, होगा, किन किन इलाकों में होगा । के मीसम को खबर देते हैं तथा महोने के महीने के और हफ्ते के हफ्ते खबर देते रहते हैं और बही नहीं बल्कि दुनिया में दूसरे मुल्कों में भी की संटेलाइट के जिरिये से हर मुख्क का अंदाजा लगाया 'जाता है। लेकिन बावजूद इस बात के कि साईंस ने काफी तरकतो को है अब भी जितमी पेर्मनगोई इस ममी में होतो है वह 60-65 फीसदी सही निकलती है, इससे ज्यादा पता मौतम का निकलता नहीं है। भगवान के सारे राज़ों को मालूम करना श्रभी इन्सान के बस की बात नहीं है इतसे ज्यादा बेहतर एजेंसी जो हमारा मोटिररियालाजिलक डिपार्टमेंट है, क्या हो सकता है, बैसे तो जंतरी भी पेशेन-गोई करते हैं ज्योतिषो भी करते हैं महोने में किस किस दिव कितनो वर्ष होगी, कहां बादल छाये रहेंगी वे प्रभी भी ग्राम तौर पर कुछ ग्रंदाजा लगाकर कहते हैं। उसमें भो 50 फीसदी शायद कुछ सच्चाई निकल सकती है लेकिन मगर कोई कोई तजवीज नारेबल मैम्बर 959

या श्रानरेबुल मेम्बर्स दे सकें कि इस तरह को एजेंसो बनाने से या कुछ श्रोर खोज करने में इसमें फायदा हो सकता है तो हमें बड़ो खुशो होंगो। सरकारो तो इन मामले में बहुन ज्यादा इच्छा है कि क्या मुनिबन श्राने वालो है श्रागे मौनम को इसमें पहले से पना लगाया जाये।

बाढ़ भीर सुखे से निपटने के लिए नवर्नमेंट को बिल है । ग्रभी प्रधान मंत्रो जो ने भी 12 प्वइट का प्रोग्राम सारो स्टेटस को दिया हुआ है। हर बार इम जसको रो, ट्रेट करते हैं, यह कोई इम इसको रो, ट्रेंट करते हैं, यह कोई नयो बात नहीं है कि हुम उसमें हर महोने याहर वक्त के मृताबिक हिदायत भेगते रहें। सारो हटेटस को पता रहता है लेकिन उनको फिर से तेज करने के लिए हम उनको लिखते हैं उनको तार देते हैं, मैसेज देते , ह्यमारे आफिसर्स भी जा करके पता करते हैं। मेरठ के इलाके का दौरा जैसे मैंने अभी कहा कि ग्रभो हभारे सेकेट्रो एग्रीकल्चर हो करके ग्राये हैं उस इलाके के ग्रन्दर ग्रीर वे देख क श्राय हैं कि जो स्टेंट गवर्न मेंट ने हमसे वादा किया है 8 घटे तक बिजली देने का पहले पांच घंटे बिजली मिलती थी उसके मृताबिक बिजली मिल रही है या नहीं। हमें यह कहीं से निपोर्ट नहीं ग्रायो है कि ग्राठ घंटे की बिजली स्टेट गवर्नमेंट किसानों को महैय्या नहीं कर रही है। लेकिन जैसा श्रानरेबल मेम्बर ने कहा है में इसको फिर से चेक करा लगा अगर बागपत के इलाके के अन्दर किसानों को बिजली नहीं मिल रही है तो भै दुबारा इसका पूरा पूरा पता करा लगा भीर स्टेट गवर्नमेंट से हम बातचीत करेंगे।

जो बिजलो की कमी को बात हैं। तो एक दम पूरी नहीं हो सकती हैं। उत्तर प्रदेश श्रन्दर बिजली की काफी

الأراء والمناف والكالم المتحالة المحارد وموسائه فالقاط الصحيري والمطارم بالمدار المحاري والمعامل الحرج المستماديات

कमी है, डिमांड बहुत एयादा है और खपत
के मुताबिक पैदाबार नी है। 1640
मेगावाट बिजलो इस बक्त उत्तर प्रदेश
में उपलब्ध है जबिक डिमांड बिजलो
को 2380 मेगावाट है। तो यह कमी
31 परसेंट 30 परसेंट के करोब है
उत्तर प्रदेश में इसो तरह से दूसरे
प्रांतों में यह कमी है जो प्राहिस्ता
प्राहिस्ता दूरो बिजलो को पैदाबार बढ़ाकर दूर हो सकेगो। लेकिन फिलहाल
तो इतना हो कर सकते थे हम कि कुछ
प्रौर सेक्टर से बिजलो कटवाकर
किसानों को ज्यादा दिलवाने की कोधिण
करें और वह हमने को है और
उसके मुताकि जिलो कुछ बढ़ो है।

SHRI SWAMI DINESH CHANDRA (Rajasthan): Sir, I will confine myself to the problems of Rajasthan only Rajasthan is in the grip of severe drought and famine. We have been facing this affliction continuously for the last three years. Drought is a regular feature in our State, Excepting a respite of three or four years during the last three decades, we have been facing this malady almost every year. Water is a very effective tool in the development of the desert area. I feel that we can blunt the rigours of drought and famine and make the life of our people happy and prosperous if the Rajasthan Canal project is expedited and completed as early as possible.

I would like to ask a few questions from the hon. Minister. Sir, recently a seminar was held at Jaipur on the development of desert and drought-prone areas from 6th to 8th March, 1981. This seminar was organised by the State Institute of Public Administration in collaboration with the Indian Institute of Public Administration and this was sponsored by the National Committee for the Development of Backward Areas and the Planning Commission.

U. P.,Haryana, Punjab, & other parts of the country

I would like to know from the hon. Minister what are the important recommendations of this seminar. My second question is, keeping in view the fact that drought is a regular feature in Rajasthan, what steps does the Government propose to take to stem this and to provide a permanent solution? Central assistance during the year 1980-81 has been only Rs. 15.75 crores. This amount is very meagre, looking to the gravity of the problem. Will the hon. Minister try to be more sympathetic by providing more funds to meet this challenging job? last question is: Is it a fact that if the Rajasthan Canal is completed, we will be able to bid good bye to all our sorrows and miseries? What steps the hon. Minister would like to take in getting this project expedited? hon. Minister was pleased to observe that the Planning Commission has given sufficient funds. Sir, I would like to submit that the Planning Commission has given only Rs. 162 crores which means that this project will be completed only by 1948. I would humbly request the hon. Minister to allot Rs. 235 crores so that this project may be completed during the Sixth Five-Year Plan. Thank you, Sir.

RAO BIRENDRA SINGH: Sir so far as the Rajasthan Canal is concerned, we are getting assistance also from outside, and the Plan allocations have been made. It is not possible to allocate the whole expenditure required to complete this canal within a year or two because, after all, implementation and execution of works also takes time and the allocation is made accordingly. I don't know what were the recommendations of the seminar that was held at Jaipur. I have not seen them so far. But, we have various programmes for droughtprone areas. We have the Development Programme in 21 districts and for each block Rs. 15 lakhs is provided on a fifty-fifty basis-50

per cent assistance is given by the Central Government and 50 per cent by the State Government. So, for each block under the Desert Development Programme, there is an allocation of Rs. 15 lakhs per annum. Similarly, under our Drought Prone Areas Programme (DPAP), we allocate another Rs. 15 lakhs per block per year. That is also on a fifty-fifty basis. All these programmes are for providing irrigation facilities for raising the water table, for afforestation and for various other things which reduce the effects of drought.

The hon. Member has also asked if we could find more money to assist the State Government. As I have already said, this relief is given under a set pattern and the Government of India has to look into its own coffers also. So, it is not that the Government of India can give any amount of assistance for drought relief. report of the State Government is: examined by a Central team which visits the State after that it is put before a high level committee and then, ultimately, the Ministry of Finance sanctions the amounts keeping in view the overall situation of the country and the situation of our finances.

SHRI K. CHATHUNNI MASTER (Kerala): Sir, we have been cussing this problem and the remedial measures also here in this House for long, but the calamity is spreading at an alarming speed to other parts of our country also. Now the States of Rajasthan Karnataka, Maharashtra, Uttar Pradesh, Gujarat, Tamil Nadu. Madhya Pradesh, Haryana, Punjab, Andhra Pradesh and some parts of Bihar and Assam also are drought. These areas constitute big part of the country. This calamity is spreading alarmingly. Minister's statement mainy confines itself to saving our crops, especially the food crops. That is a necessity, I agree. But at the same time, what

about the misery of the people and what about the misery of the cattle? Nothing has been stated about that in the Minister's statement. Minister has told us that the officers have been going to the States to assess the position. My first question what is the assessment of the officers in regard to the calamity in each and every State? Then, many crores of rupees have been allotted for Rajasthan. I wonder where all this money has gone because in Rajasthan there is no drinking water, there is no fodder and the peasants were compelled to sell their bullocks and milching cows for the price of chickens. This is the position there. The Rajasthan bullocks are famous in our country, but they are being sold for the price of chickens.

RAO BIRENDRA SINGH: Where?

SHRI K. CHATHUNNI MASTER: In Rajasthan. There is no water there. The Minister has stated that many crores of rupees have been allotted for Rajasthan. But where has this money gone? I want to know that. And what is the progress about the Rajasthan Canal? And what about immediate relief for the people and the cattle? I want to know all these things.

MR. DEPUTY CHAIRMAN: You have already replied.

RAO BIRENDRA SINGH: Sir, I have already replied. I want to inform the hon. Member that all the funds that are given to the States for relief in case of drought or flood are looked into and audited. The Central Finance Ministry also looks into question whether the expenditure has been proper. This is not wasted. the hon, Member may feel assured. Sir. I admit that the misery is very great and the funds that we have been able to provide for relief cannot be said to be sufficient in the case of all these States, but, as I said, we have our own limitations, but we try to assist the State Governments as much as possible.

MR. DEPUTY CHAIRMAN: Now we go over to the special mention. Shri Advani.

REFERENCE TO THE REPORTED VIOLATION OF THE EMBLEMS AND NAMES (PREVENTION OF IMPROPER USE) ACT, 1950 BY THE CHIEF MINISTER OF MINISTER—CONTD

SHR LAL K. ADVANI: Sir, in the year 1946, the General Assembly of the United Nations Organisation recommended to all its member States that they should initiate legislation to prohibit the use of the name of he UN or its emblem unless it is authorised. A similar recommendation was made by the World Health Organization. In the year 1950, Parliament responded to these appeals because we are also a member country of the United Nations. In response to the recommendations of the UN an Act by the name of the Emblems and Names (Prevention of Improper Use) Act was framed by this Parliament. At that time the Government pointed out to Parliament that in instances had also come to light of abuse in p India and abroad of the Indian National Flag and the Emblem and of the names of Mahatma Gandhi and other national leaders, etc. etc. this Act was framed in 1950 to prevent any abuse of the names of the national leaders or any National Emblem or Symbol unless authorised by the Central Government, in fact, that should be authorised by the Central Government. The words are:

"....without the previous perminision of the Central Government or of such officer of the Government as may be authorised in this behalf by the Central Government"

From time to time the schedule to this Act is being enlarged. At thus